



Government of India
Trade Marks Registry
IP Bhawan,
Beside Chanakyapuri Overbridge,
Next to AMC City Civic Centre,
Ghatlodia, Ahmedabad 380061

Tele : 079-27601782 (HO)
Tele : 079-27601781 (Office)
Fax : 079- 27601779

No. TMR/AHM/2023-24/665 / 25.04.2023

Date : 25.04.2023

PUBLIC NOTICE

It is hereby informed to the advocate/agent/applicant and public at large that due to administrative reason the Opposition matters AMD-717755, AMD-774379, AMD-732613 and AMD-217871 scheduled before Smt. Rema Srinivasan Iyengar, Deputy Registrar of TM & GI on 26.04.2023 stands adjourned.

Dipmala Mathapati
25/04/2023
(Dipmala Mathapati)

Asst. Registrar of Trade Marks
Head of Office

दलमाला मठपती / DIPMALA MATHAPATI
असिस्टंट रजिस्ट्रार व्यापार चिह्न / Asst. Registrar of Trade Marks
भारत सरकार / Government of India
व्यापार चिह्न रजिस्ट्री, / Trade Marks Registry
वैदिक संपदा भवन / IP Bhavan
चानक्यपुरी ओवरब्रिज के निकट / Nr. Chanakyapuri Over Bridge
अहमदाबाद / Ghatlodiya, Ahmedabad

01	1400711/ 05	Opp. No. AMD- 717755	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
02	1912114/ 16	Opp. No. AMD- 774379	M/s. Superfastaction Regn. Service, Surat-2 / M/s. J.K.Sons, Ahmedabad V/s M/s. Bhagwati & Co., Mumbai / M/s. Parksons Games & Sports Pvt. Ltd., Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
03	1504228/ 07	Opp. No. AMD- 732613	Advocate Chirag A. Shah, Ahmedabad / M/s. Shilp Engineering, Rajkot V/s M/s. Rahul Chaudhry & Partners, New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
04	1358604/ 03	Opp. No. AMD- 217871	Mr. Patel Parsottamdas Somdas, Mehsana V/s M/s. Shree Rajmoti Industries, Rajkot	Rema Srinivasan Iyengar, Deputy Registrar